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## (2024) 03 TEL CK 0026

High Court For The State Of Telangana:: At Hyderabad

Case No: Writ Petition No. 13291, 15620 Of 2021

Uma Papabathinivs State Of

Telangana

**APPELLANT** 

Vs

**RESPONDENT** 

Date of Decision: March 26, 2024

**Acts Referred:** 

• Constitution Of India, 1950 - Article 315, 320

Hon'ble Judges: T. Madhavi Devi, J

Bench: Single Bench

Final Decision: Dismissed

Judgement